

## BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(THIRTY-SECOND REPORT)

(Presented on 4-12-1986)

The Business Advisory Committee held a sitting on Thursday, the 4th December, 1986.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- |  |           |        |
|--|-----------|--------|
| (1) Discussion on the Resolution regarding increase in export duty on black pepper.                                  | 1 hour    |        |
| (2) The Constitution (Fifty-fifth Amendment) Bill, 1986.<br>(Consideration and passing)                              | } 3 hours |        |
| (3) The State of Arunachal Pradesh Bill, 1986.<br>(Consideration and passing)  |           |        |
| (4) The Indian Post Office (Second Amendment) Bill, 1986.<br>(Consideration and passing)                             |           | 1 hour |
| (5) The Shipping Development Fund Committee (Abolition) Bill, 1986.<br>(Consideration and passing)                   | 1 hour    |        |
| (6) The Consumer Protection Bill, 1986<br>(Consideration and passing)  | } 3 hours |        |
| (7) The Standards of Weights and Measures (Amendment) Bill, 1986.<br>(Consideration and passing)                     |           |        |
| (8) The Standards of Weights and Measures (Enforcement) Amendment Bill, 1986.<br>(Consideration and passing)         |           |        |
| (9) The Essential Commodities (Second Amendment) Bill, 1986.<br>(Consideration and passing)                          |           |        |
| (10) The Drugs and Cosmetics (Amendment) Bill, 1986.<br>(Consideration and passing)                                  |           |        |
| (11) The Prevention of Food Adulteration (Amendment) Bill, 1986.<br>(Consideration and passing)                      |           |        |
| (12) The Monopolies and Trade Practices (Amendment) Bill, 1986.<br>(Consideration and passing)                       |           |        |
| (13) The Agriculture Produce (Grading and Marketing Amendment) Bill, 1986.<br>(Consideration and passing)            |           |        |
| (14) The Parsi Marriage and Divorce (Amendment) Bill, 1986, as passed by Rajya Sabha.<br>(Consideration and passing) |           | 1 hour |

NEW DELHI;

December 4, 1986

Agrahayana 13, 1908 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.